

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:841

ANSWERED ON:27.02.2015

REVENUE FORGONE

Rajesh Shri M. B.;Sampath Shri Anirudhan

Will the Minister of FINANCE be pleased to state:

- (a) the details of the tax forgone by the Government such as customs duty corporate Income tax, excise duty etc. on account of tax concessions provided to the Special Economic Zone (SEZs), companies/firms during the last three years and the current year;
- (b) whether Government proposes to have a relook in the matter and reduce the quantum of Revenue Forgone;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (JAYANT SINHA)

(a) The relevant information/data is given in the Annexure.

(b),(c) and (d): The proposals in respect of legislative changes in tax laws are considered through the Finance Bill. For the year 2015-16, Government's response in this regard will be reflected in the form of Finance Bill, 2015.